

©

GOVERNMENT OF TAMIL NADU  
2015

[Regd. No. TN/CCN/467/2012-14.  
[R. Dis. No. 197/2009.  
[Price: Re. 0.80 Paise.



# TAMIL NADU GOVERNMENT GAZETTE

**EXTRAORDINARY** PUBLISHED BY AUTHORITY

No. 46]

CHENNAI, WEDNESDAY, MARCH 4, 2015  
Maasi 20, Jaya, Thiruvalluvar Aandu-2046

## Part II—Section 2

**Notifications or Orders of interest to a section of the public  
issued by Secretariat Departments.**

### NOTIFICATIONS BY GOVERNMENT

#### FINANCE DEPARTMENT (Salaries)

NOTIFICATION OF THE ANIMAL HUSBANDRY AND VETERINARY SERVICES TO PROCURE THE MINERAL MIXTURE FOR LIVESTOCK OF TAMIL NADU BY DIRECTOR OF ANIMAL HUSBANDRY AND VETERINARY SERVICES FROM TAMIL NADU CO-OPERATIVE MILK PRODUCERS FEDERATION LIMITED (Aavin) AND TAMIL NADU VETERINARY AND ANIMAL SCIENCES UNIVERSITY (TANUVAS) UNDER THE TAMIL NADU TRANSPARENCY IN TENDERS ACT, 1998.

[G.O. Ms. No. 59, Finance (Salaries), 4th March 2015, Maasi 20, Jaya, Thiruvalluvar Aandu-2046.]

**No. II(2)/FIN/119(a)/2015.**

Under clause (f) of Section 16 of the Tamil Nadu Transparency in Tenders Act, 1998 (Tamil Nadu Act 43 of 1998), the Governor of Tamil Nadu hereby notifies the Director of Animal Husbandry and Veterinary Services to procure the Mineral Mixture for Livestock of Tamil Nadu from Tamil Nadu Co-operative Milk Producers Federation Limited (Aavin) and Tamil Nadu Veterinary and Animal Sciences University (TANUVAS).

K. SHANMUGAM,  
*Principal Secretary to Government.*